BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Sunil Kumar Jain & Ors

V/s.

ABG shipyard Ltd.& Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Applicants APLQ Advocate 1. Mr. Aniran Ghoshal Advocate Applicants Monad 2. Mr. Monaal Davamala 1/6 Ms. Pauranni Sheth 3. Sahil M. Shah ? Alvocate Financial gus Abhishek Mukhenjee (reliber 4- MAULIK. 6. NAVAVATI Advocate Respondent July
AND RODITH JOY
for NANAVATI 4 G. ADV.

ORDER

Learned Advocate Mr. Aniram Ghoshal with Learned Advocate Mr. Monaal Davawala i/b Learned Advocate Mr. Paurami Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co present for Respondent No.2. Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Abhishek Mukherjee present for Respondent No.16 (ICICI Bank Ltd) in IA 348/2017.

RP represented that meeting of COC held and certain resolution/were passed as per the direction by this Authority and the same will be placed on record within two days.

List the matter on 12.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL